

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). On the 10th February, 1967, about 50 armed Mizo hostiles ambushed our convoy at a place about 300 yards East of Pukpui resulting in 16 personnel of Security Forces being killed and a few injured. A reinforcement was sent to this area later and some hostiles were captured. The operations against the hostiles are continuing.

Free Supply of Books to Students

2341. Shri Manibhal J. Patel: Will the Minister of Education be pleased to state:

(a) whether it is a fact that a scheme has been evolved to supply free books to such Higher Secondary and Primary School students who cannot afford to buy them for themselves; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) and (b). No, Sir. No such scheme has been evolved by the Central Government. But according to information collected in 1966, textbooks are either subsidised or supplied free to the poor and deserving students at the primary level in many of the States.

Home Guards

2342. Shri N. R. Laskar:
Shri Sradhakhar Supakar:
Shri Liladhar Kotoki:
Shri Ram Kishan Gupta:
Shri Shri Gopal Saboo:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to form a Border wing of the Home Guards in border States;

(b) if so, whether the establishment of Home Guards Training Institutes in all border States and Union Territories has been accepted; and

(c) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) Yes, Sir. Government of Gujarat have, however, intimated that they do not want this wing.

(b) and (c). Regional Training Centres at the rate of one Centre per 20 Community Development Blocks are already authorised under the general scheme. 13 Central Training Institutes are to be established throughout the country. 10 out of these are in existence.

नवम्बर, 1966 में दिल्ली में गोहत्या विरोधी प्रदर्शन

2343. श्री कंबर लाल गुप्त :
श्री रा० स्व० बिद्याजी :
श्री राम गोपाल शालबाले :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 7 नवम्बर, 1966 को गोहत्या विरोधी प्रदर्शन के समय दिल्ली में पुलिस द्वारा गोली चलाये जाने के कारण मारे गये व्यक्तियों के परिवारों को कोई मुआवजा दिया गया है ;

(ख) यदि हां, तो उमका व्योग क्या है ;

(ग) क्या सरकार ने उन लोगों को भी कोई सहायता दी है जिनके स्कूटरों और कारों को धाग लगाई गई थी ; और

(घ) यदि हां, तो कितनी ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री बिद्या चरण शुक्ल) : (क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

(ग) और (घ) 7 नवम्बर, 1966 को दिल्ली में हुए प्रदर्शनों में जिन सरकारी कर्मचारियों की मोटर गाड़ियों को क्षति

पहुँची थी उनको सरकार ने अनुसूचित वित्तीय सहायता के रूप में अब तक 1,83,615 00 रुपये मन्ज़ूर किये हैं ।

Wage Board for Sugar Industry

2344. **Shri Esvara Reddy:** Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether the Second Wage Board for Sugar Industry has submitted its report recommending interim relief;

(b) if not, how much time it will take to submit the interim report; and

(c) when the Wage Board is likely to submit its final report to Government?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) Yes, the Board has made two interim recommendations. Copies of Government Resolutions on the subject laid on the Table of the House [Placed in Library. See No. LT-836/67]

(b) Does not arise.

(c) It is not possible to indicate precisely when the Board would be able to submit its final recommendations.

Wage Board for Chemicals and Fertilizer Industries

2345. **Shri K. Anirudhan:**

Shri Umanath:

Shri K. M. Abraham:

Shri P. P. Esthose:

Shri Viswanatha Menon:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the last date for submitting the reply to the questionnaire of the Wage Board for Heavy Chemicals and Fertilizer Industries;

(b) whether the INTUC has submitted its reply, and if so, when; and

(c) if the answer to part (b) is in

the negative, whether it has adversely affected the work of the Wage Board?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) The original time limit of 1st November, 1966 was extended to 31st December, 1966, but the replies received after this date were also accepted.

(b) The reply of the Indian National Chemical Workers' Federation, which is affiliated to the INTUC, was received on 22nd April, 1967.

(c) Does not arise.

कोयला खानों सम्बन्धी औद्योगिक समिति

2346. **श्री हुकम चन्द कछवाय :**

श्री जगन्नाथ राव जोशी :

क्या श्रम तथा पुनर्वास मंत्री धनबाद की कोयला खानों सम्बन्धी औद्योगिक समिति के बारे में 5 अप्रैल, 1967 के अन्तर्गत प्रश्न संख्या 525 के उत्तर के सम्बन्ध में यह बनाने की कृपा करेंगे कि :

(क) क्या कोयला खानों सम्बन्धी औद्योगिक समिति के दमबंद अधिवेशन के निष्कर्षों पर इस बीच आवश्यक कार्यवाही कर ली गई है, और

(ख) यदि नहीं, तो इस सम्बन्ध में कितना समय और लगेगा ?

श्रम, रोजगार तथा पुनर्वास मंत्रालय में राज्य-मंत्री (श्री ल० ना० मिश्र) : (क) और (ख) जैसे कि 5 अप्रैल, 1967 के प्रश्न संख्या 525 के उत्तर में यह कहा गया है कोयला खान सम्बन्धी औद्योगिक समिति के 10वें अधिवेशन के निर्णय सभी सम्बन्धित पक्षों के आवश्यक कार्यवाही के लिए भेज दिए गए हैं। अधिकांश निर्णयों पर नियोजकों द्वारा कार्यवाही करना अपेक्षित है और शीघ्र कार्यवाही कराने के लिए कदम उठाए गए हैं। जो निर्णय सरकार से संबंधित हैं उन पर भी शीघ्र कार्यवाही की जा रही है।